

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi.

Policy Circular No. 43 (RE-2010)/2009-14

Dated the 25th October, 2011

To

All Customs Authorities / All Regional Authorities / Members of Trade.

Subject:- Implementation of bar coding on tertiary packing of consignments of pharmaceuticals and drugs for export with effect from 01.10.2011.

As per Public Notice No. 59 (RE-2010)/2009-14 dated 30.06.2011, incorporation of barcodes (1 D) encoding unique product identification code (GTIN), Batch Number, Expiry Date and Unique Serial Number of the Tertiary pack (shipper/carton) on export consignments of pharmaceuticals and drugs has come into effect from 01.10.2011.

2. It is clarified that the above barcoding requirement is compulsory for pharmaceuticals and drugs manufactured ON or after 01.10.2011.

3. This issues with the approval of Commerce Secretary.

Sd/-
(Hardeep Singh)
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(Issued from F.No 01/91/180/648/AM09/Export Cell)